

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3832

TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

POST BIFURCATION

3832. MAJ GEN B.C. KHANDURI AVSM (Retd):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of postbifurcation disputes are pending between the States of Uttar Pradesh and Uttarakhand and if so, the details thereof;

(b) whether the State Government of Uttarakhand has requested the Union Government to mediate between Uttarakhand and Uttar Pradesh for the sharing of assets between the two States; and

(c) if so, the reaction of the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): There is a dispute between the States of Uttar Pradesh and Uttarakhand regarding transfer of equity in Tehri Hydro Development Corporation. The Government of Uttarakhand has filed Original Suit No. 5/2012 in the Supreme Court of India. The matter is presently sub-judice.
